

DIVISION BENCH  
COURT - II

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/134(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>TECHMA ENGINEERING ENTERPRISE PRIVATE LIMITED VS MILLENIUM FORGE &amp; ENGINEERS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Kuldip Mullick, Adv. ] For the Financial Creditor  
Mr. Arun Kumar Mishra, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Corporate Debtor  
Ms. Sutapa Mitra, Adv. ]

**ORDER**

1. Learned Counsel for the parties present.
2. Since the Ld. arguing Counsel on behalf of the Corporate Debtor is not available in town today, therefore, the matter is adjourned and it is made clear that no further adjournment would be granted on the next date of hearing.
3. List the matter for consideration on **20.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**